

8

MUMBAI BENCH, MUMBAI

C.P No. 1473/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

NAME OF THE PARTIES: Shyam Sundar Rathi
V/s.
Gammon Infrastructure Projects Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

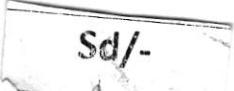
S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

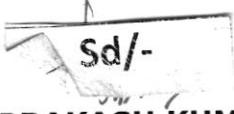
8	Shyam Rathi		
---	-------------	--	---

ORDER

CP No.1473/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 6.2.2018.


V. NALLASENAPATHY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)